

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 3272 - JK (LD) of 2026

DATED:- 05 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated 05.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Director, Sher-i-Kashmir Institute of Medical Sciences.
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No.3272-JK (LD) of 2026 dated 05.03.2026

S. No.	Case Title	OIC
1	Ghulam Rasool Kumar and others Vs Union Territory of J&K and others in WP (C) 47/2024	Dr. Nighat Yasmeen Sheikh, Dy. Director Health Services (HQ), Kashmir
2	Chetan Bandral Versus Union Territory of J&K and Ors. in O.A. No. 953/202	Sh. Abdul Jabbar, Personnel Officer, Government Medical College and its Associated Hospitals, Jammu
3	Dr. Ravinder Singh & Ors Versus U.T of J&K & Ors. in O.A No. 1178/2025	Mr. Mushtaq Ahmad Khan, Under Secretary Health and Medical Education Department
4	Medstar Hospital Vs Union Territory Of J&K And Ors. in WP (C) No. 446/2025, CM No. 1026/2025	Mr. Muneer Hussain, Nodal Officer, SHA, J&K

Neeraj

Jm